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PART-I, SECTION-I

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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 82 (RE-2007)/2004-09
NEW DELHI DATED THE 16th November, 2007

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S.O. (E) In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09, and in partial modification of Public Notice No. 32 (RE-2007)/2004-09 dated 10.08.07, the Director General of Foreign Trade hereby announces the All Industry Rate of Drawback of Rs. 1160/- per MT for both HSD and Furnace Oil, supplied by Domestic Oil Companies under various Schemes as contained in Chapters 4, 6 and 8 of the Foreign Trade Policy, with effect from 1.04.2007 and until further orders.

This issues in Public interest.

(R.S. GUJRAL)
DIRECTOR GENERAL OF FOREIGN TRADE and
Ex-Officio Additional Secretary to the Govt. of India.

(Issued from File No. Misc. -9/AM.2000/DBK Cell)